

LIBRARY

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL,

KOLKATA BENCH

O. A. No. 350/1088/2015

Chaitanya Charan Barick

An Ex-Group "D" Employee in the Office of the Court Liquidator, High Court, Calcutta, under the Ministry of Finance, Department of Financial Services now residing at Village Paripada, P.O Paripada, District: Jajpur, Orissa-755011.

..... Applicant

Versus -

1..Union of India

Represented by the Secretary, Ministry of Finance, Department of Financial Services, Jeevan Deep Building, New Delhi.

2..Under Secretary to the Government of India, Ministry of Finance, Department, Financial Services., (Banking Division), Jeevan Deep Building, Parliament Street, New Delhi - 110 001.

3..Assistant Court Liquidator, High Court at Calcutta, Under Ministry of Finance, Department of Financial Services., having his office at 15, R. N. Mukherjee Road Kolkata - 700 001.

..... Respondents

**CENTRAL ADMINISTRATIVE TRIBUNAL
KOLKATA BENCH, KOLKATA**

O.A/350/1088/2015

Date of Order: 27.02.2020



**Coram: Hon'ble Ms. Bidisha Banerjee, Judicial Member
Hon'ble Dr. Nandita Chatterjee, Administrative Member**

Chaitanya Charan BarickApplicant

Vrs.

Union of India & Ors.Respondents

For The Applicant(s): None

For The Respondent(s): Mr. S.Paul, Counsel

ORDER (ORAL)

Bidisha Banerjee, Member (J):

None appears for the applicant. Accordingly, we invoke Rule 15(1) of the CAT (Procedure) Rules, 1987.

2. Mr. S.Paul, Ld. Counsel for the respondents, submits that the matter can be disposed of since an identical issue raised in O.A. No. 1168/2015 has been dismissed by this Bench.

3. We note the O.A. No. 1168/2015 has been dismissed on merit vide order dated 03.12.2019. Accordingly, on the same analogy, we dismiss the present O.A. as none appears for the applicant to contest. No costs.

(Nandita Chatterjee)
Member (A)

(Bidisha Banerjee)
Member (J)

RK